HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 917 /Confdl./2015 II-15-49/63 (Pt.-14) Dated 1st October, 2015

The LNJN National Institute of Criminology and Forensic Science, Delhi, Ministry of Home Affairs is organizing two days Seminar on "Impact of Forensic Reports on Judicial Decisions in Criminal Trial" on 26th - 27th October, 2015 at LNJN, NICFS, Delhi.

Judicial Officer whose name and posting figure in the endorsement is directed to attend the aforesaid Seminar.

BY ORDER

(VED PRAKASH) "REGISTRAR GENERAL

Dated 1st October, 2015

Endt. No. 918 /Confdl./2015 II-15-49/63 (Pt.-14)

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.

1. Shri Hitendra Kumar Mishra, II ADJ, Shajapur.

No.

The nominated Judicial Officer is directed to observe following instructions:

- To keep himself in readiness to attend the training programme, on scheduled dates, on receipt of further communication, either from the High Court of M.P., Jabalpur or from the LNJN National Institute of Criminology and Forensic Science, Delhi.
- To apprise himself with the information about his acceptance of nomination for the training programme available on the NICFS website www.nicfs.nic.in and proceed, accordingly.
- To intimate the Registry about his participation in the programme, along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.

- To claim his dues like lodging boarding etc in their T.A Bills before the respective District Judge.
- To bring Laptop during the training programme.
- To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
- To arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
- 3. District & Sessions Judge, **Shajapur** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by Fax.
- 4. The Director, LNJN, National Institute of Criminology and Forensic Science, Ministry of Home Affairs, Govt. of India, Outer Ring Road, Sector 3, Rohini, Delhi 110 085 for information in reference to letter No.20/22/2015-NICFS, dated 15.09.2015 (wireless message).
- 5. The Member Secretary, MPSLSA, Jabalpur for information.
- 6. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.

(VED PRAKASH)
REGISTRAR GENERAL

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